

मंजूरी के बाद इमारत के निर्माण में दो वर्ष का समय लगने की संभावना है।

**Oriya Songs Sequences at Delhi Doordarshan Centre**

10906. SHRIMATI JAYANTI PATNAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the different film distributors who supplied Oriya songs sequences to Delhi Doordarshan Centre for Regional Chitrahahar during the last three years;

(b) the total amount paid to each of them during that period, year-wise;

(c) the total number of weeks for which programmes accepted from each of them during that period; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d) During the year 1980 and 1981, no film distributor supplied song sequences from Oriya films to Doordarshan Kendra, Delhi. During 1982, only one film distributor, viz. M/s Sripati Films C/o Smt. Raj Kumari Devi, Puri, Orissa supplied Oriya film song sequences to Doordarshan Kendra, Delhi which were telecast on 8.2.1982. The amount paid was Rs.250/-. No other offers were received during this period.

**Non-Payment of Salary to Staff in 'National Herald'**

10907. SHRI CHIRANJI LAL SHARMA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Delhi Union of Journalists has urged the Union Labour Ministry to intervene in the serious crisis in the 'National Herald' Group of Publications which has not paid salaries to its employees for the past several months; and

(b) if so, the steps to be taken to resolve the crisis and payment of salary to the staff members?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) Government is aware of the complaints regarding non-payment of salaries the employees of 'National Herald'.

(b) Delhi Administration is mainly concerned in the matter. The information regarding the latest position is being collected and will be laid on the Table of the House.

**Dumping of Soda Ash by Bulgaria**

10908. SHRI RATANSINGH RAJDA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) is it a fact that the Ministry of Chemicals & Fertilizers has stated in Rajya Sabha on 2.8.82 in reply to debates on soda ash that soda ash was being practically dumped by Bulgaria;

(b) what is the basis of arriving at this assessment when statistics beyond January 1981 were not available as per Government pronouncement in Parliament;

(c) how the producers of soda ash could raise their prices by Rs. 425 per tonne from July, 1982 in the face of alleged glut caused by dumping;

(d) is it a fact that the Secretaries Committee of Economic Ministries appointed by Government to go into the whole issue of soda ash import has dismissed the theory of glut, as reported in the press; and

(e) what steps Government propose to take so that the producers cannot arbitrarily increase the price of soda ash?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) Yes, Sir.

Import statistics are compiled and published by the Directorate General of Commercial Intelligence and Statistics, Calcutta. There is usually a time lag in compilation and publication of the data. Compiled statistics of import of soda ash for the period subsequent to January, 1981 were not available at the relevant point of time. However, the assess-